

26

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1546/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

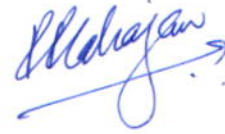
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Venkatesh Sanitation
V/s.
Rudrani Health Care Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Ritesh Mahajan PLS for Applicant



ORDER

CP No. 1546/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel sought time to serve notice upon the Corporate Debtor intimating the date of hearing, list this matter on 14.12.2017 with a direction to the Petitioner's Counsel to intimate the Corporate Debtor by serving notice on the next date of hearing i.e. 14.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)